

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-75/1998/8847 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
Principal Judge, Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the 19th October, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. FCG.K/22/243/22 Dated 30.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.10.2022 along with station leave permission for the day**, has been granted. The Counsellor, Family Court-I, Kamrup(M), Guwahati would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-75/1998/8848 /A, dated , 19-10-2022.

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) *Rola*